15.07 hrs.

## CONSTITUTION (AMENDMENT) BILL\*

(Amendment of article 48 and Seventh Schedule).

भी नहन्त विश्वित नाथ (योरखपुर): में प्रस्ताय करता हूं कि भारत के संविधान में भागे संशोधन करने वाले विधेयक को पेश करने की मनुमति दी जाये।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

भी महस्त विश्वितवाय नाथः में विश्वेयक पेत्र करता हो।

15.074 hrs.

INDIAN PENAL CODE (AMEND-MENT) BILL\*

(Amendment of sections 324, 326, etc.)

Shri C. K. Bhattacharyya (Raiganj): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1960."

The motion was adopted.

Shri C. K. Bhattacharyya: I introduce the Bill.

15.02 hrs.

## CONSTITUTION (AMENDMENT) BILL\*

(Amendment of Article 348)

Shri C. K. Bhattacharyya (Ralganj): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Shri C. K. Bhattacharyya: I introduce the Bill.

15.08 hrs.

CONSTITUTION (AMENDMENT)
BILL\*

(Amendment of Eighth Schedule)

श्री समुना मंडल (समस्तीपुर) : मैं प्रस्ताव करता हूं कि भारत के संविधान में भागे संसोधन करने वाले विश्वेयक को पेस करने की धनुमति दी जाये ।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री समृता प्रसाद मंडल : मैं विश्लेयक ऐश करता है।

15.00 hrs.

RECOGNITION OF TRADE UNIONS BILL\*

भी मन् लियवे (मृतेर) : मैं प्रस्ताव करता हूं कि कर्मचारियों में कार्यिक संघ के कार्य को प्रोत्साहन देने तथा मालिकों चौर कर्य-

<sup>\*</sup>Published in Gazette of India 28th May, 1967.